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Title: Regarding amenities in Ashram Schools.

SHRIMATI KOTHAPALLI GEETHA (ARAKU): Madam Speaker, thank you for giving me this opportunity to speak about a very important issue regarding the tribal children studying in tribal ashram schools. Every year 30 to 40 children studying in these schools are subject to vector borne diseases like malaria and jaundice and are losing their lives. No accountability has been fixed on these ashram schools for the loss of lives of these children.

It is a shocking fact that these children studying in tribal welfare schools are lacking the minimum amenities to live. They are being stuffed in one room without proper amenities to live. Not only that, they are all anaemic. They are suffering with bloodlessness and no medical care is provided to these students.

Though there is a provision for providing an ANM or a nurse, it is not being provided by the Government. Not only this, the Class IV employees are not there in these schools and the students are subject to a lot harassment. They do the cleaning and all the sanitation works in the schools.

It is a matter of fact that the Government has failed to provide safe drinking water. There are RO plants in some of these institutions. But these RO plants lack in maintenance and the children are being infected with a lot of diseases due to the contaminated water. Not only that, Madam, there are no wardens appointed on regular basis in these schools, and there is no budgetary provision for the Class IV employees in these schools. They do not have the responsibility fixed.

In view of the above, I would request the Minister of Tribal Welfare to allocate more budget for the Tribal Welfare Schools and thereby provide these amenities of health and infrastructure in the Tribal Welfare Schools. Thank you.

HON. SPEAKER:

Kunwar Pushpendra Singh Chandel is permitted to associate with the issue raised by Shrimati Kothapalli Geetha